

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

OA-1560/2009  
MA-473/2016  
MA-474/2016

New Delhi this the 05th day of February, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. R.S. Meena,  
S/O Sh. Mam Raj Meena,  
Dy. Commissioner,  
R/O 49/1, Banglow Rd.  
Kamla Nagar, Delhi.

... Applicant

(By Advocate: Mr. Rajeev Sharma)

## Versus

1. The Municipal Corporation of Delhi through:  
The Commissioner,  
MCD,  
Town Hall, Chandni Chowk,  
Delhi 110006.
2. U.P.S.C through its Secretary,  
U.P.S.C House Shahjahan Road,  
New Delhi... ... Respondents

## ORDER (ORAL)

**Mr. V. Ajay Kumar, Member (J)**

MA 473/2016

MA 473/2016 filed for taking amended memo of parties on record is allowed. In the circumstances, the amended memo of parties filed alongwith the MA shall be taken on record with the main OA.

**MA 474/2016**

MA 474/2016 is filed seeking permission to withdraw the case with a liberty to file fresh OA, in accordance with law. In the circumstances, the MA is allowed.

**OA 1560/2009**

OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/ns/